

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 147  
(IB)-281(PB)/2019

**IN THE MATTER OF:**

BDR Finvest Pvt Ltd	...	Applicant/Petitioner
Vs		
Ninex Developers Ltd.	...	Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.**

**Order delivered on 01.03.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Sinha Shrey Nikhilesh, Mr. Nayan Dubey,  
in IA. 2360 & 3002 of 2020.  
Mr. Kinshuk Chatterjee, Srishti Gupta, Advs  
in I.A. No. 4198/2020 & 5388/2020  
Mr. Arvind Garg, Ms. Heerika Shukla Advocates in IA Nos.  
3791/2020, 3795/2020, 3815/2020, 3816/2020, 3932/2020

For Respondent : Mr. Niranjana S. Rao, Adv for R-44, 45, 46 in IA-363/2020  
for R31 in IA/56(PB)/2021.  
Mr. Manish Paliwal, Vikas Kumar, Advs. Ex-Management

For HDFC Bank : Ms. Nimisha Sharma, Advs.

For the RP : Mr. Rakesh Kumar, Ms. Preeti Kashyap Advocates

**ORDER**

List the matter for hearing on 23.03.2021.

- sd -

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

- sd -

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**